(b) Statement by Government cepting the above Report.

[Placed in Library. See No. LT-5776/83 for (a) and (b)].

- (vi)(a) Twenty-second Annual Report and Accounts of the Tungabhadra Steel Products Limited, Tungabhadra Dam, for the year 1981-82. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-5779/83 for (a) and (b)].

Report and Accounts (1981-82) of the Indian Plywood Industries Research Institute, Bangalore and related papers

SHRI VIRBHADRA SINGH: Sir. I also beg to lay a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the Indian Plywood Industries Research Institute, Bangalore, for the year 1981-82, together with the Auditors' Report on the Accounts.
- (ii) Statement by Government accepting the above Report.

[Placed in Library See No. LT-5951/83 for (i) and (ii)].

I. Report and Account<sub>S</sub> (1981-82) of the Semiconductor Complex Limited S.A.S. Nagar, (Punjab) and related papers

II. Report and Accounts (1981-82) of the Computor Maintenance Corporation Limited, Secuderabad and related papers

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): Sir, I beg to lay on the Table, under sub-

- section (1) of section 619A of the Companies Act, 1956, a copy each (in Engish and Hinds) of the following papers:—
  - (i) (a) Fourth Annual Report and Accounts of the Semiconductor Complex Limited, S.A.S. Nagar, (Punjab) for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
  - (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-5786/83 for (a) and (b)].

- (ii)(a) Sixth Annual Report and Accounts of the Computer Maintenance Corporation Limited, Secunderbad, for the year 1981-82 together with a Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thercon.
- (b) Statement by Government accepting the above Report.

[Placed in Library See No. LT-5785/83 for (a) and (b)].

## Wild Life (Transaction and Taxidermy) Amendment Rules, 1982

THE R. T. A. PHILA P. S. C. C.

THE DEPUTY MINISTER IN THE ENVIRONMENT DEPARTMENT OF (SHRI DIGVIJAY SINGH): Sir, I beg to lay on the Table, under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972, a copy (in English and Hindi) of the Department of Environment Notification G,S.R. 770(E) dated the 22nd December, 1982. publishing the Wild Life (Transactions Amendment, Rules. and Taxidermy) [Placed in Library. See No. LT-5787/83]